

Declaration of Assets and Liabilities

Year....2024-25.....

I,....**Mithlesh Bhagat**, ... son/daughter/wife of ..**Sri Shiv Bhagat**, aged 46 yrs, belonging to **Stenographer & Private Secretary services** and presently working as **Private Secretary, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|---|--|------------------|------------------|-----------------------|
| (i) | Cash | 12,000=00 | 18,300=00 | - | - | - |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | S.B.I Saving A/C Rs. 8,47,403/- PPF- Rs. 10,72,091/- NPS- 5,96,062/- Post Office Saving A/c- Rs. . 53,834/- Post Office(F.D) Rs. 8,00,000/- | S.B.I Saving A/c Rs.4,30,990/- PNB Saving A/c- Rs.37,294/- PPF-13,43,807/- | - | - | - |
| (iii) | Bonds, Debentures and Shares in companies | Super BB - Rs.44,284/- | Golden A double - Rs. 41,460/- Rs.- 42,000/- | - | - | - |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC Policy No. & Sum Assured Rs. 1.513760366 Rs. 100000/- 2.517334013 Rs. 375000/- 3.516868083 Rs. 200000/- 4.516861406 Rs. 500000/- 5. HDFC Life ProGrowth Super II Rs. 500000/- 6. ABSLI Guaranteed Milestone Rs. 360000/- 7. ABSLI Life Income Plus Rs. 792285/- 8.ABSLI Fortune Elite Plan Rs.1000000/- 9. ABSLI Nishchit Aayush Plan Rs.1000000/- 10. HDFC Life Sampurn Nivesh- Rs. 7,00,000/- | LIC Policy No. & Sum Assured Rs. 1.513771187 RS. 100000/- 2.516850375 Rs. 250000/- | - | - | - |
| (v) | Motor Vehicles (details of make, etc.) | Maruti Suzuki Celerio Vxi BRO1CS -2938 | - | - | - | - |
| (vi) | Jewellery (give details of weight and value) | 90 gm Gold | 190 gm Gold 250 gm Silver | - | - | - |
| (vii) | Other assets, such as values of claims / interests | - | - | - | - | - |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|--|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | - | - | - | - | - |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | - | Shivpuri Chitkohara 3.5937 dismil Agreement made with builder for construction of apartment on conversion basis) | | | |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | - | - | - | - | - |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Radhe Krishna Apartment Flate No. 4/A, Gola Road, Patna-801503 | | - | - | - |
| (v) | Others (such as interest in property) | - | - | - | - | - |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 17 th Feb 2025. |
|---------|--|---|---|
| (a) | (i) Loans from Banks | State Bank of India, Patna | 3,04,240/- |
| | (ii) Loans from financial institutions | - | - |
| | (iii) Government Dues: | - | - |
| | (a) dues to departments dealing with government accommodation | - | - |
| | (b) dues to departments dealing with supply of water | - | - |
| | (c) dues to departments dealing with supply of electricity | - | - |
| | (d) dues to departments dealing with telephones | - | - |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | - | - |
| | (f) Other dues, if any | - | - |

| | | | |
|-----|---|--|--|
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | A-Y 2024-25 Income Tax Rs.1,26,347/- PAN No. AUXPB3407H | A-Y 2024-25 Income Tax Rs. 1,54,129/- PAN No. AQQP4131K |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | - | - |
| | (iii) Sales Tax [Only in case of proprietary business] | - | - |
| | (iv) Property Tax | - | - |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YY)

Class/Group :- (A/B/C)

Cader :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:.....Patna.....
Date:.....12/2/25.....

Signature
Name of Employee:..Mithlesh Bhagat.....
Designation:.....Private Secretary.....
Department.....Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.